

statement that the authorities of Railways, Doordarshan and All India Radio . . .

MR. SPEAKER: Not allowed. Not allowed.

(Interruptions)**

PROF. MADHU DANDAVATE: Sir, I seek your ruling . . .

MR. SPEAKER: Not allowed.

(Interruptions)**

PROF. K. K. TEWARY (Buxar): About West Bengal what we actually propose to do is not to discuss the law and order problem there. . .

MR. SPEAKER: What do you want?

PROF. K. K. TEWARY: There is a total break down of the constitutional machinery there. (Interruptions).

MR. SPEAKER: That comes under Home Ministry. I cannot allow you. It cannot be done.

(Interruptions)**

अध्यक्ष महोदय : आप बैठ जाइये ।

SHRI HARIKESH BAHADUR: Sir, I have a point of order.

MR. SPEAKER: Not allowed.

(Interruptions)**

SHRI HARIKESH BAHADUR: Sir, the Chief Minister of West Bengal. . .

MR. SPEAKER: Disallowed.

(Interruptions)**

SHRI SATYASADHAN CHAKRABORTY: As Members of this House, for not laying simultaneously the uphold the Constitution. Mr. A. K. Sen and Mr. Mukhopadhyay have now tried to . . .

MR. SPEAKER: Disallowed.

(Interruptions)**

SHRI RAM SINGH YADAV (Alwar): Sir, I have a point of order.

(Interruptions)

अध्यक्ष महोदय : आप फँसला कर लें कि ज्ञानों में से कौन बोल रहा है। श्री एस० बी० चव्हाण ।

12.42 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF INDIAN INSTITUTE OF MANAGEMENT CALCUTTA FOR 1979-80, A STATEMENT FOR NOT LAYING THE ACCOUNTS, REVIEW ON AND ANNUAL REPORT OF BOARD OF APPRENTICESHIP TRAINING (NORTHERN REGION) KANPUR FOR 1979-80

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN: I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Calcutta, for the year 1979-80.

(2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the accounts of the Indian Institute of Management, Calcutta, for the year 1979-80 along with the Report.

[Placed in Library. See No. LT-2276/81].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 1979-80 along with Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 1979-80.

[Placed in Library. See No. LT-2277/81].

श्री इन्द्रजीत गुप्त : प्रायन अर्थात् कहा था कि प्राय श्री भोगेन्द्र झा को स्टेटमेंट देने देंगे ।

अध्यक्ष महोदय : इसको बाद लेता हूँ ।

REVIEWS ON AND ANNUAL REPORTS OF NATIONAL FEDERATION OF STATE CO-OPERATIVE BANKS LTD., BOMBAY FOR 1979-80, BIHAR STATE FOREST DEVELOPMENT CORPORATION LTD. PATNA FOR THE PERIOD FROM 1-4-1977 TO 30-9-1977, KERALA FOREST DEVELOPMENT CORPORATION LTD. KOTTAYAM FOR THE YEAR ENDING 30TH JUNE, 1978 ETC., ETC.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1979-80.

[Placed in Library. See No. LT-2278/81].

(2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Bihar State Forest Development Corporation Limited, Patna, for the

period from 1st April, 1977 to 30th September, 1977.

(ii) Annual Report of the Bihar State Forest Development Corporation Limited, Patna, for the period from 1st April, 1977 to 30th September, 1977 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2279/81].

(b) (i) Review by the Government on the working of the Kerala Forest Development Corporation Limited, Kottayam, for the year ending 30th June, 1978.

(ii) Annual Report of the Kerala Forest Development Corporation Limited, Kottayam, for the year ending 30th June, 1978 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-2280/81].

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Civil Supplies for 1981-82. [Placed in Library. See No. LT-2281/81].

REVIEWS ON AND ANNUAL REPORTS OF NATIONAL COOPERATIVE HOUSING FEDERATION, LTD. NEW DELHI FOR 1979-80, NATIONAL COOPERATIVE DAIRY FEDERATION OF INDIA, NEW DELHI FOR 1978-79 AND A STATEMENT FOR DELAY ETC. ETC

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions)